GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1882 TO BE ANSWERED ON: 16.12.2025

DAP REQUIREMENT FOR CURRENT AGRICULTURAL SEASON

1882: DR. KANIMOZHI NVN SOMU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total quantum of DAP fertilizer required by States during the current agricultural season vs. the amount supplied by Government;
- (b) the number of States officially reporting shortages of DAP fertilizer and the steps taken by Government to address the shortage;
- (c) the reasons for failure to ensure timely distribution of fertilizers despite claims of adequate production and imports; and
- (d) the total subsidy provided for DAP fertilizer in the last five years and the reasons for the farmers still facing unaffordable prices in several regions?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c) The availability of DAP has remained adequate in the country during the ongoing Rabi 2025-26 season. The information regarding requirement, availability, sales and closing stock of DAP across the States during the ongoing Rabi 2025-26 season is placed at **Annexure**.

Further, following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

However, the assessment and distribution of fertilizers within the State at district level is done by the concerned State government.

(d) The product-wise subsidy data for DAP alone is not maintained separately. However, the consolidated data on total amount disbursed to P&K importing/manufacturing companies over the last five financial years (2020-21 to 2024-25) is as under:

(Rs. in Crore)

Financial Year	Subsid	Grand Total	
	Imported P&K	Indigenous P&K	
2020-21	15015.37	22288.36	37303.73
2021-22	20794.80	31931.46	52726.26
2022-23	36032.56	50089.67	86122.23
2023-24	28929.57	36270.00	65199.57
2024-25	18800.00	34010.00	52810.00
Grand Total	119572.30	174589.49	294161.79

Further, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers depending on their nutrient content. Under NBS Scheme, MRP of P&K fertilizers is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government.

However, to make DAP available at affordable price of Rs. 1350 per 50 kg bag, special provisions like Rs. 3500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage / disadvantage due to increase / decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @ 4% of net MRP (MRP-GST) have been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Rabi 2025-26 season to keep the prices of fertilizers stable.

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No 1882 for answering on 16.12.2025

DAP									
STATE WISE POSITION DURING RABI 2025-26 (TILL 11.12.25)									
S.N o	State	Seasonal Requirement for RABI 2025- 26	Pro rata Requirement From 01/10/25 to 11/12/25	Availability From 01/10/25 to 11/12/25	Cumulative DBT Sales From 01/10/25 to 11/12/25	fig in LMT Closing Stock as on 11/12/25			
1	Andaman and Nicobar	0.00	0.00	0.00	0.00	0.00			
2	Andhra Pradesh	2.20	1.14	2.23	1.36	0.88			
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00			
4	Assam	0.28	0.15	0.40	0.22	0.17			
5	Bihar	3.90	2.62	3.86	2.63	1.23			
6	Chandigarh	0.00	0.00	0.00	0.00	0.00			
7	Chhattisgarh	1.00	0.91	0.94	0.23	0.71			
8	Dadra and Nagar	0.00	0.00	0.00	0.00	0.00			
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00			
10	Delhi	0.03	0.03	0.02	0.02	0.01			
11	Goa	0.00	0.00	0.00	0.00	0.00			
12	Gujarat	2.90	1.99	2.47	1.98	0.50			
13	Haryana	2.70	2.49	2.84	2.21	0.63			
14	Himachal Pradesh	0.01	0.01	0.03	0.01	0.01			
15	Jammu and kashmir	0.24	0.09	0.21	0.09	0.12			
16	Jharkhand	0.25	0.19	0.43	0.22	0.22			
17	Karnataka	1.98	0.84	1.77	0.92	0.86			
18	Kerala	0.08	0.04	0.07	0.06	0.02			
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00			
20	Madhya Pradesh	7.50	5.85	6.04	4.57	1.46			
21	Maharashtra	2.60	1.17	2.26	1.13	1.13			
22	Manipur	0.01	0.00	0.01	0.00	0.01			
23	Meghalaya	0.00	0.00	0.00	0.00	0.00			
24	Mizoram	0.00	0.00	0.00	0.00	0.00			
25	Nagaland	0.00	0.00	0.00	0.00	0.00			
26	Odisha	0.75	0.19	0.57	0.14	0.42			
27	Puducherry	0.01	0.01	0.01	0.00	0.00			
28	Punjab	4.50	4.07	4.61	3.06	1.56			
29	Rajasthan	3.33	2.84	3.73	3.17	0.57			
30	Sikkim	0.00	0.00	0.00	0.00	0.00			
31	Tamil Nadu	1.55	0.92	1.39	0.85	0.53			
32	Telangana	1.45	0.82	1.27	0.71	0.56			
33	Tripura	0.01	0.00	0.02	0.00	0.01			
34	Uttarakhand	0.15	0.07	0.31	0.15	0.16			
35	Uttar Pradesh	14.00	11.55	13.14	9.29	3.84			
36	West Bengal	1.99	0.90	1.72	0.88	0.86			
	ALL INDIA	53.43	38.89	50.35	33.92	16.46			